

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2917
ANSWERED ON:12.12.2006
INVOLVEMENT OF DTC BUSES IN ACCIDENTS
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) The total number of persons killed/injured by Delhi Transport Corporation buses in Delhi during each of the last three years;
- (b) The action taken by the Government against such drives; and
- (c) The steps taken/proposed to be taken by the Government to regularise the speed limit of buses plying on Delhi Roads to avoid recurrence of such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) : As per information given by Delhi Police, the number of persons killed/injured in accidents involving buses of Delhi Transport Corporation during the years 2003, 2004, 2005 and 2006 (upto 30th November) is given below:

Year	Persons killed	Persons injured
2003	40	94
2004	57	160
2005	64	154
2006	60	135

(b) : Action taken against drivers of vehicles involved in accidents include legal action under appropriate section of law; departmental action for imposition of appropriate penalty; and suspension/ cancellation of their driving licenses.

(c):As per information given by Government of NCT of Delhi, all transport vehicles are subjected to regular checks of obtaining fitness certificate as per the provision of Section 56 of the Motor Vehicles Act, 1988. At the time of grant/renewal of certificate of fitness to transport vehicles other than three-wheelers, motor-cabs and those vehicles which operate on inter-State permits, it is ensured that they are fitted with speed control devices conforming to AIS:018 Standard. Action against vehicles plying without speed control devices or with tampered speed control devices are taken by the Enforcement Wing of Transport Department of NCT of Delhi which include impounding of such vehicles and suspension/ cancellation of their permits.